

evolving growth-inflation dynamics, the MPC felt it appropriate to maintain status quo. Accordingly, the MPC decided to keep the policy repo rate unchanged and persevere with the accommodative stance as long as necessary to revive growth, while ensuring that inflation remains within the target."

Seed funds to SC/ST and woman entrepreneur under Stand Up India

1328. SHRI K.K. RAGESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government has set targets to provide seed funds to at least one SC/ST and woman entrepreneur from each of the branches of the commercial bank under the Stand Up India scheme; and

(b) if so, the details of the branches which achieved the targets, State-wise and bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (b) Stand Up India Scheme was launched by the Government on 5th April 2016. The Scheme facilitates bank loans between ₹ 10 lakh and ₹ 1 crore to at least one Scheduled Caste/ Scheduled Tribe borrower and at least one woman borrower per bank branch of Scheduled Commercial Banks (SCBs) for setting up greenfield enterprises in the manufacturing, services or the trading sectors. The Scheme is expected to benefit at least 2.5 lakh borrowers. Government does not allocate funds for loans under the Stand Up India Scheme as loans under the Scheme are extended by lending institutions as per commercial parameters. However, State-wise and bank-wise details of loans extended under the Scheme, as on 25th February 2020, are given in the Statement-I and II respectively.

Statement-I

(A) State-wise performance under Stand Up India Scheme as on 25.02.2020, since inception

Sl. No.	States/UTs	(Amount in ₹ Crore)	
		No. of A/Cs	Sanctioned Amt.
1	2	3	4
1.	Andaman and Nicobar Islands	121	22.98

1	2	3	4
2.	Andhra Pradesh	5267	1272.59
3.	Arunachal Pradesh	145	36.89
4.	Assam	1387	294.82
5.	Bihar	3094	582.43
6.	Chandigarh	340	68.02
7.	Chhattisgarh	2128	511.75
8.	Dadra and Nagar Haveli	35	7.95
9.	Daman and Diu	33	16.38
10.	Delhi	2913	691.71
11.	Goa	380	75.09
12.	Gujarat	6172	1804.49
13.	Haryana	3060	689.83
14.	Himachal Pradesh	1128	222.95
15.	Jammu and Kashmir	313	66.96
16.	Jharkhand	1719	354.96
17.	Karnataka	4914	1147.89
18.	Kerala	2683	548.55
19.	Ladakh	62	9.55
20.	Lakshadweep	2	0.53
21.	Madhya Pradesh	3552	808.66
22.	Maharashtra	6683	1545.66
23.	Manipur	163	32.81
24.	Meghalaya	171	39.73
25.	Mizoram	218	51.98
26.	Nagaland	256	49.92
27.	Odisha	2618	528.22

1	2	3	4
28.	Puducherry	199	46.72
29.	Punjab	2950	610.24
30.	Rajasthan	4206	917.69
31.	Sikkim	225	30.71
32.	Tamil Nadu	8323	1916.87
33.	Telangana	5423	1363.66
34.	Tripura	157	29.03
35.	Uttar Pradesh	11246	2277.59
36.	Uttarakhand	1613	357.44
37.	West Bengal	5534	1018.12
	TOTAL	89433	20051.4

Source: As per the data reported by Scheduled Commercial Banks on stand up mitra portal (www.standupmitra.in)

*(B) Bank-wise performance under Stand Up India Scheme
as on 25.02.2020, since inception.*

Sl. No.	States/UTs	(Amount in ₹ crore)	
		No. of A/Cs	Sanctioned Amt.
1	2	3	4
Public Sector Banks			
1.	Allahabad Bank	1757	438.28
2.	Andhra Bank	6848	1286.62
3.	Bank of Baroda	7808	1734.72
4.	Bank of India	7671	1429.7
5.	Bank of Maharashtra	1503	351.73
6.	Canara Bank	8401	2109
7.	Central Bank of India	2917	730.25

1	2	3	4
8	Corporation Bank	1915	501.23
10	Indian Bank	4029	885.48
11	Indian Overseas Bank	3179	679.65
12	Oriental Bank of Commerce	777	255.48
13	Punjab and Sind Bank	2005	399.03
14	Punjab National Bank	12461	2749.63
15	State Bank of India	11070	2560.33
16	Syndicate Bank	3178	907.65
17	UCO Bank	2935	794.72
18	Union Bank of India	1625	368.62
19	United Bank of India	2848	483.63
20	TOTAL	82927	18665.75
Private Sector Banks			
1	Axis Bank	8	2.77
2	Federal Bank	127	33.71
3	HDFC Bank	739	156.46
4	IDBI Bank Ltd.	811	176.9
5	ICICI Bank	1235	297.04
6	IndusInd Bank	1281	288.23
7	Jammu and Kashmir Bank Ltd.	64	9.6
8	Karnataka Bank Ltd.	2	0.29
9	RBL Bank Limited	4	0.06
10	South Indian Bank	27	12.47
11	The Nainital Bank Ltd.	7	2.52
12	Yes Bank Ltd.	4	0.75
TOTAL		4309	980.8

Source: As per the data reported by Scheduled Commercial Banks on stand up mitra portal (www.standupmitra.in)

Statement-II

*Bank-wise performance under Stand Up India Scheme
as on 25.02.2020, since inceptions*

Sl. No.	Bank Name	(Amount in ₹ crore)	
		No. of A/Cs	Sanctioned Amt.
1	2	3	4
Regional Rural Banks			
1.	RRB Andhra Pradesh GVB	4	0.47
2.	RRB Andhra Pragathi GB	79	14.26
3.	RRB Arunachal Pradesh RB	1	0.4
4.	RRB Aryavart Bank	84	18.49
5.	RRB Assam GVB	60	13.43
6.	RRB Bangiya GVB	43	10.05
7.	RRB Baroda Gujarat GB	109	25.94
8.	RRS Baroda Rajasthan KGB	14	2.78
9.	RRB Baroda Uttar Pradesh GB	329	50.52
10.	RRB Chaitanya Godavari GB	1	0.24
11.	RRB Chhattisgarh GB	15	2.28
12.	RRB Dakshin Bihar GB	154	29.57
13.	RRB Himachal Pradesh GB	59	8.62
14.	RRB J and K GB	28	6.45
15.	RRB Jharkhand Rajya GB	9	2.15
16.	RRB Karnataka GB	41	7.03
17.	RRB Karnataka Vikas GB	162	35.9
18.	RRB Kashi GomtiSamyut GB	62	11.68
19.	RRB Kerala GB	175	28.7
20.	RRB Madhya Pradesh GB	33	7.72

1	2	3	4
21.	RRB Madhyanchal GB	5	1.82
22.	RRB Maharashtra GB	23	4.47
23.	RRB Manipur Rural Bank	11	1.48
24.	RRB Odisha GB	10	2.18
25.	RRB PaschimBanga GB	9	2
26.	RRB Prathama UP GB	170	25.05
27.	RRB Puduvai Bharathiar GB	5	0.5
28.	RRB Punjab GB	84	11.62
29.	RRB Saptagiri GB	203	35.57
30.	RRB Sarva Haryana GB	85	17.1
31.	RRB Saurashtra GB	1	0.24
32.	RRB Tamil Nadu GB	17	3.05
33.	RRB Tripura Gramin Bank	10	2.43
34.	RRB Uttar Bangs KGB	1	0.25
35.	RRB Uttar Bihar GB	31	3.49
36.	RRB Uttarakhand GB	33	9.9
37.	RRB Vidharbha Konkan GB	37	7.01
TOTAL		2197	404.84
GRAND TOTAL (PSBs+Private Banks+RRBs)		89433	20051.4

Source: As per the data reported by Scheduled Commercial Banks on standupmitra portal (www.standupmitra.in)

Non-performing assets of PSBs

1329. SHRI TIRUCHI SIVA: Will the Minister of FINANCE be pleased to state:

(a) the amount of Non-Performing Assets (NPAs) in Public Sector Banks (PSBs) for the period 2015-2020, year-wise and bank-wise;

(b) the percentage of these NPAs that the PSBs have waived off for the period 2015-2020, year-wise and bank-wise; and